

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**DFR NO. 2189 OF 2013 &
DFR NO. 2648 OF 2013**

Dated: 23rd May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Nathu Gangadhar Rambhad

....Appellant (s)

Versus

M.S.E.D.C.L. Mumbai & Anr.

....Respondent (s)

For the Appellant(s)

: -

For the Respondent(s)

: Mr. Varun Agarwal, Adv. for R.1
Mr. Samir Malik for MSEDCL

ORDER

Appellant is not present. List these matters on **30.05.2016**.

**(I.J. Kapoor)
Technical Member**

mk/jp

**(Justice Ranjana P. Desai)
Chairperson**